



THE HIGH COURT OF KERALA

028814

Kochi : 682 031

Dated : 25.03.2019

PROCEEDINGS

High Court Establishment- regularisation of promotion to various grades of Computer Assistant, High Court - orders issued

- Read : 1. High Court proceedings No. A2- 424/2017(1) dated 11.07.2017
2. High Court proceedings No. A2- 424/2017(2) dated 11.07.2017
3. High Court proceedings No. A2- 424/2017(3) dated 11.07.2017
4. High Court proceedings No. A2- 41333/2017(2) dated 02.09.2017
5. High Court proceedings No. A2- 424/2017 dated 14.11.2017
6. High Court proceedings No. A2- 41333/2017(2) dated 11.09.2018
7. High Court proceedings No. A2- 424/2017(1) dated 03.10.2018
8. High Court proceedings No. A2- 424/2017(2) dated 03.10.2018
9. High Court proceedings No. A2-416/2018 dated 29.11.2018
10. High Court proceedings No. A2- 424/2017 dated 21.12.2018
11. High Court proceedings No. A5-85655/2018 dated 03.01.2019
12. High Court proceedings No. A5-95206/2016 dated 03.01.2019

Order No. A2 - 424/2017(2)

Consequent on the refixation of cadre strength in various grades of Computer Assistants as per the High Court proceedings read (1) above, the temporary promotions effected in the categories of Selection Grade Computer Assistant, Senior Grade Computer Assistant, Computer Assistant Grade I and Computer Assistant Grade II were regularised as per the High Court proceedings read (2) above. Due to the temporary promotions effected in the categories of Section Officer/ Court Officer and Office Superintendent, High Court, the consequential promotions in the categories of Selection Grade Computer Assistant, Senior Grade Computer Assistant, Computer Assistant Grade I and Computer Assistant Grade II were also made temporary as per the High Court proceedings read (3) to (8) above.

P. T. O.

As per the High Court proceedings read (11) and (12) above, the temporary promotions effected in the categories of Section Officer / Court Officer and Office Superintendent have been regularised.

- I. Therefore, the regularisation of promotion of the following persons as per the High Court proceedings read (2) above are revised with effect from the dates shown against their names modifying the vacancies in which they have been regularised as follows.

<i>Sl. No</i>	<i>Name and category in which they have been regularised</i>	<i>Earlier date of regularisation</i>	<i>Revised date of regularisation</i>	<i>Vacancy in which they are regularised</i>
1.	Sri. Parameswaran Pallipatt Selection Grade Computer Assistant	11.04.2017	17.12.2016	Vice regularisation of temporary promotion of Smt. Priya S. Nair, Selection Grade Computer Assistant as Court Officer as per the High Court proceedings read (11) above
2.	Sri. Renjan M. R., Senior Grade Computer Assistant	11.04.2017	17.12.2016	Vice Sri. Parameswaran Pallipatt (Sl. No. 1) regularised
3.	Sri. Abhilash M. K., Computer Assistant Grade I	11.04.2017	17.12.2016	Vice Sri. Renjan M.R. (Sl. No. 2) regularised
4.	Smt. Sajitha R., Computer Assistant Grade II	11.04.2017	13.01.2017	Vice Sri. Abhilash M.K (Sl. No.3) regularised

II. The temporary promotions granted to the following persons as per the High Court proceedings read (3) and (4) above are regularised with effect from the dates shown against their names modifying the vacancies to which they have been promoted as follows.

<i>Sl. No.</i>	<i>Name and category to which they have been promoted</i>	<i>Date of effect of promotion</i>	<i>Date of regularisation of promotion</i>	<i>Vacancy in which they are regularised</i>
5.	Smt. Assma Beevi K. A., Selection Grade Computer Assistant	11.04.2017	11.04.2017	Vacancy consequent on the re-fixation of cadre strength in the category of Selection Grade Computer Assistant as per the High Court proceedings read (1) above
6.	Smt. Lini P. D. Senior Grade Computer Assistant	11.04.2017	11.04.2017	Vice Smt. Assma Beevi K. A. (Sl. No. 5) regularised
7.	Smt. Meera Mohan Computer Assistant Grade I [Relieved to take appointment as Personal Assistant (Grade II) to Judge w.e.f. 26.09.2018 A. N.]	11.04.2017	11.04.2017	Vice Smt. Lini P. D. (Sl. No. 6) regularised
8.	Smt. Sunila U. S., Computer Assistant Grade II	02.09.2017	02.09.2017	Vice Smt. Meera Mohan (Sl. No. 7) regularised

III. The temporary promotions granted to the following persons as per the High Court proceedings read (3) to (8) above are regularised with effect from the dates shown against their names as follows.

P. T. O.

a). **Regularisation of promotion in the category of Selection Grade Computer Assistant, High Court**

<i>Sl. No.</i>	<i>Name of the person promoted</i>	<i>Date of effect of promotion</i>	<i>Date of regularisation of promotion</i>
9.	Smt.Mary Sweety Varghese	19.04.2017	19.04.2017
10.	Sri. Sudheer A. S.	19.04.2017	19.04.2017
11.	Sri. Binoykumar P. M.	01.11.2017	01.11.2017

b). **Regularisation of promotion in the category of Senior Grade Computer Assistant, High Court**

<i>Sl. No.</i>	<i>Name of the person promoted</i>	<i>Date of effect of promotion</i>	<i>Date of regularisation of promotion</i>
12.	Sri. Milin K. Mohan	19.04.2017	19.04.2017
13.	Smt. Beenamma P. P.	19.04.2017	19.04.2017
14.	Smt. Anu T. G.	01.11.2017	01.11.2017

c). **Regularisation of promotion in the category of Computer Assistant Grade I, High Court**

<i>Sl. No.</i>	<i>Name of the person promoted</i>	<i>Date of effect of promotion</i>	<i>Date of regularisation of promotion</i>
15.	Smt. Sheeja N.	19.04.2017	19.04.2017
16.	Sri. Jayan K. V.	19.04.2017	19.04.2017
17.	Sri. Deepu M. S.	01.11.2017	01.11.2017
18.	Smt. Jayasree P.	27.09.2018	27.09.2018

d). Regularisation of promotion in the category of Computer Assistant Grade II, High Court

<i>Sl. No.</i>	<i>Name of the person promoted</i>	<i>Date of effect of promotion</i>	<i>Date of regularisation of promotion</i>
19.	Smt. Sreedevi P. B.	02.09.2017	02.09.2017
20.	Smt. Chitralekha T. R.	11.09.2018	11.09.2018
21.	Smt. Anu V. K.	03.10.2018	03.10.2018

Smt. Anu V. K., Computer Assistant Grade II (Sl. No. 21) was reverted as Office Attendant w.e.f. 29.11.2018 as per the High Court proceedings read (9) above. Her reappointment as Computer Assistant Grade II on temporary basis as per the High Court proceedings read (10) above is also regularised w.e.f. 21.12.2018.

(By Order)


Sureshkumar D.
Assistant Registrar(H. G.)

To

The persons concerned.

The Private Secretary to the Chief Justice, High Court.

The Public Relations Officer, High Court.

The Finance Officer, High Court

The Assistant Registrars concerned & Chief Librarian, High Court

The Assistant Registrar, Kerala Judicial Academy, Athani

The Section Heads concerned

The Confidential Assistants to the Registrars and Additional Registrar

(General Administration), High Court

The 'G' (Accounts - II & III) sections, High Court.

The IT Section, High Court (for uploading in website)

The A4 seat, High Court

The Administrative Records Section, High Court

The file.